

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Review Petition(Civil) No.1948/2004 in SLP(Civil)No.11390/2004

INDRARAJ SINGH & ORS

Petitioner (s)

VERSUS

STATE OF U.P. & ORS
(With Appln(s). for stay)

Respondent (s)

Date : 30/11/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE ARIJIT PASAYAT

By Circulation

UPON perusing the papers, the Court made the following
O R D E R

The review petition is dismissed in terms of the signed order.

Anita

(Jasbir Singh)
Court Master

(Signed order is placed on the file.)

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

REVIEW PETITION (CIVIL) NO. 1948 OF 2004

IN

S.L.P. (CIVIL) NO. 11390 of 2004

Indraraj Singh & Ors.

... Petitioner (s)

Versus

State of U.P. & Ors.

... Respondent (s)

O R D E R

We have gone through the review petition and the connected papers. We do not find any merit in the same. The review petition is dismissed.

.....J.

(S.N.Variava)

.....J.

(Arijit Pasayat)

New Delhi,
November 30, 2004.